

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 09.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 147/16
PETITION NUMBER : TP 181/17
NAME OF THE PETITIONER (S) : WILDERNESS LODGE PVT. LTD.
NAME OF THE RESPONDENT (S) : ---
UNDER SECTION : 391-394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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1. SATI. P. JOHN
SPJ Legal

Advocate to

petitioner

Counsel for petitioner is present. He has filed 2 sets of copies. This is a transferred case from the Hon'ble High Court of Karnataka. Hence, notices are to be issued to OL, ROC and RD. Registry to issue notices to OL, ROC and RD.

Posted to 18.03.2017.

MEMBER (J)

MEMBER (T)